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Title: The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Commerce and Industries laid a statement regarding the Status of implementation of the recommendations/ observations contained in the 142<sup>nd</sup> Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in 138<sup>th</sup> Report of the Committee on 'Activities and Functioning of the Spices Board'.

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): Madam Speaker, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 142<sup>nd</sup> Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in 138<sup>th</sup> Report of the Committee on 'Activities and Functioning of the Spices Board'.